

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 14 OF 2019 &
IA NO. 1672 OF 2018**

Dated : 1st February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Brics Renewable Energy Private Limited

...Appellant(s)

Vs.

**Bangalore Electricity Supply Company
Limited & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Prabhulinga Navadegi, Sr.Adv.
Mr. Shubharanshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli for R-1

Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-2

Mr. Ishaan Mukherjee
Ms. Molshree Bhatnagar

ORDER

Issue notice to Respondents returnable on 25-3-2019.

Learned counsel for Respondents may file reply on or before 1-3-2019 with advance copy to the other side. Thereafter, rejoinder may be filed by Appellant on or before 8-3-2019 with advance copy to the other side.

List the matter on **25-3-2019**.

(S. D. Dubey)
Technical Member

tpd/vg

(Justice Manjula Chellur)
Chairperson